

ITEM NO.9
SECTION III-A

REGISTRAR COURT. 1 THROUGH VIDEO CONFERENCE

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. RAJESH KUMAR GOEL

Civil Appeal No(s). 501/2016

U.P. SUNNI CENTRAL BOARD OF WAQF

Appellant(s)

VERSUS

NAGAR PANCHAYAT SHAHPUR

Respondent(s)

(Matter is not to be listed before 31.01.2020, as alternative arrangement notice issued on 15.12.2020)

Date : 09-02-2021 This appeal was called on for hearing today.

For Appellant(s)

For Respondent(s)

Mr. Dhananjay Garg, AOR

UPON hearing the counsel through Video Conference, the Court made the following

O R D E R

Not connected.

Service of notice of alternative arrangement is complete on the appellant (counsel expired) but none has entered appearance, await appearance.

List again on 17.3.2021.

RAJESH KUMAR GOEL
Registrar